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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02.01.2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/171/2016
NAME OF THE PETITIONER(S) : Mrs. Padmavathi
NAME OF THE RESPONDENT(S) : M/s Anuragha Poultries & Breeders Pvt. Ltd. & 7 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	REPRESENTATION BY	SIGNATURE
1)	V. SRINIVASAN	COUNSEL FOR PETITIONER	
2.	G. S. DHANALAKSHMI	Counsel for 10 th Respondent	G. S. Dhanalakshmi 2/1/17.
3	P.M. VATSALA For A.K. MYLSAMY & ASSOCIATES	Counsel for R ₁ to R ₉ Counsel for R ₁₁	 P.M. Vatsala

ORDER

Shri V Srinivasan, counsel for petitioner present. Ms P M Vatsala, counsel for R1 to R9 and R11 and Ms G S Dhanalakshmi, counsel for R10 present. Time extended at request for R1 to R9 and R11 for filing counter in application for impleading of parties filed by the petitioner. At request time extended finally. Put up on 23.01.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)